

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 161 of 2013**

**Dated: 11<sup>h</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL (India) Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr.Adv.  
Mr. Ajit Pudussery

Counsel for the Respondent(s): Ms. Sonali Malhotra  
Mr. Manu Seshadri

**ORDER**

We have heard Mr. Ramji Srinivasan, Learned Senior Counsel for the Appellant for some time. He has also filed a brief Note of arguments.

Post the matter for further hearing on **22.07.2014 at 2.30 p.m.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Pr/vg